

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-06/10614/2024/A**

From :- **Shri Chatra Bhukhan Gogoi,**  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
**The District & Sessions Judge,**  
**Cachar, Silchar (i/c).**

Dated Guwahati, the 25 October, 2024

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No.JCD.I/19/24/5956, dated 15.10.2024

Sir,

With reference to the above, I am directed to inform you that Shri Uttam Chetri, Civil Judge (Sr. Div.), No. 2, Cachar, Silchar has been allowed to avail HTC for the block period of 2022-2024 for travelling from Silchar to home town Guwahati, and return w.e.f. 06.10.2024 till 14.10.2024, by the shortest possible route, as per existing Rules.

Shri Chetri may kindly be informed accordingly.

Yours faithfully,

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**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-06/10615-10618/2024/A.

Dated 25<sup>th</sup> October, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Shri Uttam Chetri, Civil Judge (Sr. Div.), No. 2, Cachar, Silchar.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

*CR 25/10/2024*  
**REGISTRAR (VIGILANCE)**

*CR 25/10/24*